

(b) if so, the details thereof;

(c) the manner in which such loan assistance from World Bank would be utilized; and

(d) to what extent the renovation and modernization of various power plants is likely to be completed and to what extent power generation capacity would be enhanced?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI BHARATSINH SOLANKI): (a) to (d) Yes, Sir. The World Bank, on 18th June, 2009, have approved a loan of USD 180 Million and a Global Environment Facility (GEF) grant equivalent to USD 45.4 million for the rehabilitation of the Coal Fired Stations in India, the details of which are as follows:

Sl. No.	Name of Power Stations/State	Unit No.	Capacity (MW) Before R&M	Likely capacity (MW) Post R&M	Likely enhance-ment in the capacity (MW)	Commissioning schedule
1.	Bandel TPS West Bengal	5	210	215	5	2013-14
2.	Koradi TPS Maharashtra	6	210	214	4	2013-14
3.	Panipat TPS Haryana	3	110	115	5	2014-15
4.	Panipat TPS Haryana	4	110	115	5	2014-15
TOTAL :			640	659	19	

Government of India is the borrower of the World Bank loan and the GEF grant. The funds will be made available to power utilities through their respective state governments on a back to back basis.

Rural Electrification in Rajasthan

†990.SHRI LALIT KISHORE CHATURVEDI: Will the Minister of POWER be pleased to state:

(a) whether Rajasthan Government has sent schemes for approval to provide electricity to domestic consumers of rural areas under the Rajiv Gandhi Grameen Vidyutikaran Yojana;

(b) if so, the number thereof, the number of schemes approved out of them and the schemes which are still pending;

(c) the reasons for not granting approval to pending schemes; and

(d) by when the pending schemes would be approved?

†Original notice of the question was received in Hindi

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI BHARATSINH SOLANKI): (a) Yes, Sir.

(b) There are 45 projects received under Rajiv Gandhi Grameen Vidyutikaran Yojana (RGGVY) from Rajasthan Government. Out of which 25 projects have been sanctioned during 10th Plan and 16 projects have been sanctioned during 11th Plan under RGGVY. The remaining 4 projects (supplementary) namely Kota, Bundi, Alwar and Rajsamand are pending.

(c) and (d) The remaining 4 (four) projects (supplementary) are pending as these can only be sanctioned under Phase-II of 11th Plan. The commencement of Phase-II of 11th Plan is yet to be decided by the Government.

Power supply to Karnataka

991. SHRI RAJEEV CHANDRASEKHAR: Will the Minister of POWER be pleased to state:

(a) the details of the total central power being made available for Karnataka during the last five years; and

(b) the current status and the details of central power projects in the State?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI BHARATSINH SOLANKI): (a) Details of the total power being made available to Karnataka from the Central Generating Stations during the last five years are given below:

Year	2004-05	2005-06	2006-07	2007-08	2008-09
Quantum (in Million Unit)	8970.27	10645.32	10614.66	10486.07	9793.88

(b) The details of Central Sector projects commissioned/under implementation in Karnataka for likely benefit during the 11th Plan are given below:

Sl. No.	Plant Name	Agency	Status	Fuel Type	Installed Capacity (MW)
1	Kaiga Units-1, 2 & 3	NPC	Commissioned	Nuclear	660
2	Kaiga Unit-4	NPC	Under Construction	Nuclear	220*
TOTAL :					880

NPC: Nuclear Power Corporation

* For likely benefit during the 11th Plan.

NTPC's Power Project in Mannavaram

992. SHRIMATI T. RATNA BAI: Will the Minister of POWER be pleased to state:

(a) whether the Andhra Pradesh Government has requested for financial assistance for the prestigious project of NTPC in Mannavaram, Chittoor in Andhra Pradesh;